Website: www.nclat.nic.in



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.10.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 25.10.2024 at 02:00 PM will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Misha	Shyel Trehan-R1
	(PH)	With		
2.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Charu Bansal	K. Datta Shyel Trehan-R1
	(PH)	With		
3.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
	(PH)			
4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
		With		
5.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
		With		

		Website: www.nclat.nic.in				
6.	Comp. App. (AT)	Indus Tower Ltd.	Manish Jha	Shardul S. Shroff		
	(Ins) No. 685 - 686	Vs.		Saurav Panda-R1		
	of 2020	Vijaykumar Iyer –		Harshita Choubey-		
		Resolution Professional of Aircel		R2		
		Ltd. And Dishnet Wireless Ltd. &				
		Anr.				
		With				
7.	Comp. App. (AT)	GTL Infrastructure Ltd.	Diya kapur	Anoop Rawat-R1		
''	(Ins) No. 734 of	Vs.		Dhruv Dhawan-R2		
	2020	Vijay Kumar Iyer & Anr.				
		With				
8.	Comp. App. (AT)	Telecom Regulatory Authority of	Maneesha Dhir	Salonee Kulkarni-R1		
	(Ins) No. 758 of	India		Harshita Choubey-R2		
	2020	Vs.				
		Aircel Ltd. & Anr.				
		With				
9.	Comp. App. (AT)	Tatwa Technologies Ltd.	Manisha Kanojia	Vaijayant Paliwal		
	(Ins) No. 762 of	Vs.		Sumesh Dhawan-R1		
	2020	Vijay Kumar Iyer & Anr.		& R2		
		With				
10.	Comp. App. (AT)	Telecom Regulatory Authority of	Maneesha Dhir	Vaijayant Paliwa-R1		
	(Ins) No. 822 of	India		Dhruv Dewan-R2		
	2020	Vs.				
		Dishnet Wireless Ltd & Anr.				
		With				
11.	Comp. App. (AT)	Parvez Anwar Siddiquee & Ors.	Anuj Tiwari	Vaijayant Paliwal		
111.	(Ins) No. 415 - 416	Vs.		Kriti Kalyani		
	of 2021	Aircel Ltd.		Salonee Kulkarni-RP		
	012021	Through its Resolution Professional		Saurav Panda		
		& Ors.		Charu Bansal		
				Cim o Duiloui		